

(c) the policy which has been adopted by his Department to cope with the problem?

**The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha):** (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1221/67]

(c) The Children Act 1960 was enacted to provide for the care, protection, maintenance, welfare, training, education and rehabilitation of neglected or delinquent children and for the trial of delinquent children in the Union Territories. It was expected to serve as a model enactment to be adopted by the States. All State Governments except Assam, Bihar, Orissa and Rajasthan have enacted similar laws. Efforts are being made to persuade these four States as well to enact similar laws as early as possible.

The Government of India assists State Governments by providing financial help and technical guidance. Certain institutional services in the shape of Vemard Homes, Children Homes, Certified Schools and Borstal Schools have been set up. A programme of social care work to stop begging was also launched during the Third Plan. It is proposed to extend the service during the Fourth Plan which also envisages setting up boy clubs, Boy town/ children clubs.

**Manufacture of Synthetic Rubber**

- \*1417. **Shri S. S. Kothari:**
- Shri P. N. Solanki:**
- Shri Brij Raj Singh-Kotah:**
- Shri S. K. Tapuriah:**
- Shri K. K. Nayar:**
- Shri Bharat Singh Chauhan:**
- Shri Parthasarathy:**

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that sufficient alcohol made out of molasses, or otherwise, is not available for the manufacture of synthetic rubber and that industries consuming alcohol

would have to work below the installed capacity on this account;

(b) if so, the causes therefor; and

(c) the steps which Government are taking to remedy the situation?

**The Minister of Planning, Petroleum and Chemicals and of Social Welfare (Shri Asoka Mehta):** (a) Yes, Sir.

(b) Shortage of alcohol is due to a fall in the production in sugar and therefore of molasses during the current sugar season.

(c) (1) Exports of alcohol have been banned.

(2) Efforts are being made on a continuous basis to locate molasses and alcohol in surplus states for supply to deficit states.

(3) Imports of alcohol have been arranged for maintaining production in the synthetic rubber, polyethylene and shellac industries.

(4) Measures to maximise the production of sugar during the next sugar season, 1967-68, and consequently of molasses and alcohol are under active consideration.

**Unearthing of Unaccounted Money.**

- \*1418. **Shri R. Barua:**
- Shri D. N. Patodia:**

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that Government have devised certain concrete measures to unearth unaccounted money and to check evasion of payment of taxes; and

(b) if so, the details of the measures evolved and how they would be implemented?

**The Minister of State in the Ministry of Finance (Shri K. C. Pant):** (a) and (b). Yes, Sir. A statement is laid on the table of the House. [Placed in Library. See No. LT-1222/671.]